

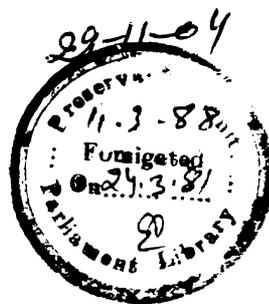
Thursday, 12th February, 1931

THE
COUNCIL OF STATE DEBATES

VOLUME I, 1931

(10th February to 2nd April, 1931)

FIRST SESSION
OF THE
THIRD COUNCIL OF STATE, 1931



CALCUTTA : GOVERNMENT OF INDIA
CENTRAL PUBLICATION BRANCH
1931.

CONTENTS.

| | Pages. |
|--|--------|
| Tuesday, 10th February, 1931— | |
| Members Sworn | 1-3 |
| Messages from His Excellency the Governor General ... | 3-4 |
| Committee on Petitions | 4 |
| Appointments to the Library Committee of the Indian Legisla- ture | 5 |
| Postponement of Questions | 5 |
| Deaths of Sir Ibrahim Haroon Jaffer and Rao Bahadur D. Laxminarayan | 5 |
| Bills passed by the Legislative Assembly laid on the Table... | 5-8 |
| Governor General's Assent to Bills | 6 |
| Motion for the election of two Muslim Members to the Standing Committee on Pilgrimage to the Hedjaz ... | 6 |
| Congratulations to Members who have received Honours ... | 7 |
| Statement of Business | 7 |
| Wednesday, 11th February, 1931— | |
| Members Sworn | 9 |
| Questions and Answers | 9-48 |
| Resolution <i>re</i> Future constitution of the Council of State— Withdrawn | 48-53 |
| Election of two Muslim Members to the Standing Committee on Pilgrimage to the Hedjaz | 53 |
| Motion for the election of three Members to the Standing Committee on Roads—Adopted | 53 |
| Thursday, 12th February, 1931— | |
| Member Sworn | 55 |
| Motion for the election of a Member to the Governing Body of the Imperial Council of Agricultural Research— Adopted | 55 |
| Indian Reserve Forces (Amendment) Bill—Introduced ... | 55 |
| Nominations for election to the Standing Committee on Roads | 56 |
| Statement of Business | 56 |
| Election of two Members to the Court of the Delhi Univer- sity | 56 |
| Tuesday, 17th February, 1931— | |
| Members Sworn | 57 |
| Question and Answer | 57 |
| Message from His Excellency the Governor General ... | 57 |
| Presentation of the Railway Budget for 1931-32 | 58-66 |
| Punjab Criminal Procedure Amendment (Supplementary) Bill—Considered and passed | 66-67 |
| Motion for the election of four Members to the Standing Committee on Emigration—Adopted | 67 |
| Election of three Members to the Standing Committee on Roads | 67-68 |

| | Pages. |
|---|---------|
| Wednesday, 18th February, 1931— | |
| Resolution <i>re</i> Loan Operations of the Government of India— Negatived | 69-78 |
| Resolution <i>re</i> Provident Fund for Government servants— Withdrawn | 78-88 |
| Resolution <i>re</i> Reduction of the annual subscription to the telephone service in Dacca—Withdrawn | 88-89 |
| Saturday, 21st February, 1931— | |
| Bills passed by the Legislative Assembly laid on the Table ... | 93 |
| General discussion of the Railway Budget | 93-121 |
| Date for the election of a Member to the Governing Body of the Imperial Council of Agricultural Research ... | 121 |
| Date for the election to the Standing Committee on Emigra- tion | 121 |
| Statement of Business | 121-122 |
| Monday, 23rd February, 1931— | |
| Members Sworn | 123 |
| Question and Answer | 123 |
| Resolution <i>re</i> Sequestration of the properties of passive re- sisters—Withdrawn | 123-124 |
| Resolution <i>re</i> Amalgamation of certain districts of the United Provinces and Bengal with the Province of Bihar—With- drawn | 124-128 |
| Statement of Business | 128 |
| Tuesday, 24th February, 1931— | |
| Question and Answer | 129-130 |
| Motion for the election of six non-official Members to the Central Advisory Council for Railways—Adopted ... | 130 |
| Indian Income-tax (Amendment) Bill—Considered and passed | 131 |
| Indian Reserve Forces (Amendment) Bill—Considered and passed | 131-132 |
| Indian Territorial Force (Amendment) Bill—Considered and passed | 132 |
| Auxiliary Force (Amendment) Bill—Considered and passed... | 132-133 |
| Election of a Member to the Governing Body of the Imperial Council of Agricultural Research | 133 |
| Election of four Members to the Standing Committee on Emigration | 133-134 |
| Wednesday, 25th February, 1931— | |
| Election of four Members to the Standing Committee on Emigration | 135 |
| Resolution <i>re</i> Indianisation of the Indian Army—Withdrawn... | 135-146 |
| Resolutions <i>re</i> Release of political prisoners, etc.—Withdrawn... | 146 |
| Date for the election of six Members to the Central Advisory Council for Railways | 147 |
| Statement of Business | 147-148 |

Thursday, 26th February, 1931—

| | |
|--|---------|
| Gold Thread Industry (Protection) Bill—Considered and passed | 149-152 |
| Steel Industry (Protection) Bill—Considered and passed ... | 152-153 |
| Cantonments (Amendment) Bill—Considered and passed ... | 153-154 |
| Indian Naval Armament (Amendment) Bill—Considered and passed | 154-155 |
| Resolution <i>re</i> Continuance of the increased import duties on galvanized iron and steel pipes and sheets, etc.—Adopted | 155-177 |
| Election of six non-official Members to the Central Advisory Council for Railways | 177 |

Saturday, 28th February, 1931—

| | |
|---|---------|
| Questions and Answers | 179-186 |
| Election of six Members to the Central Advisory Council for Railways | 187 |
| Presentation of the General Budget | 187-196 |
| Statement of Business | 196 |

Saturday, 7th March, 1931—

| | |
|---|---------|
| Questions and Answers | 197-201 |
| General discussion of the General Budget | 201-244 |

Monday, 9th March, 1931—

| | |
|--|---------|
| Questions and Answers | 245-253 |
| Resolution <i>re</i> Treatment of First Offenders—Withdrawn ... | 253-257 |
| Resolutions <i>re</i> Round Table Conference—Withdrawn ... | 257 |
| Resolution <i>re</i> Prevention of the adulteration of ghee—Negatived | 258-267 |
| Resolution <i>re</i> Firing on crowds—Withdrawn | 267 |

Tuesday, 10th March, 1931—

| | |
|---|---------|
| Member Sworn | 269 |
| Questions and Answers | 269-271 |
| Motion for the election of a Member to the Governing Body of the Indian Research Fund Association—Adopted ... | 271 |
| Motion for the election of three Members to the Standing Committee for Roads—Adopted | 271 |
| Motion for the election of two non-official Members to the Standing Committee for the Department of Commerce—Adopted | 271-272 |
| Indian Ports (Amendment) Bill—Considered and passed ... | 272 |
| Vizagapatam Port Bill—Considered and passed | 272-273 |
| Indian Merchant Shipping (Amendment) Bill—Considered and passed | 273-275 |
| Resolution <i>re</i> Recommendations of the Round Table Conference—Withdrawn | 275-322 |

| | Pages. |
|---|---------|
| Wednesday, 11th March, 1931— | |
| Questions and Answers | 323-326 |
| Resolution <i>re</i> Avoidance of short terms of imprisonment— Withdrawn | 326-328 |
| Statement of Business | 328 |
| Absence from the Council of Members having Questions and Resolutions in their name | 329 |
| Monday, 16th March, 1931— | |
| Members Sworn | 331 |
| Question and Answer | 331 |
| Election of a Member to the Governing Body of the Indian Research Fund Association | 332 |
| Date for the election of three Members to the Standing Committee on Roads | 332 |
| Election of two Members to the Standing Committee for the Commerce Department | 332 |
| Resolution <i>re</i> Appointment of a Retrenchment Committee— Withdrawn | 332-340 |
| Resolution <i>re</i> Reference to the League of Nations of the question of the protection of the interests of minorities in India—Withdrawn | 340 |
| Wednesday, 18th March, 1931— | |
| Question and Answer | 341 |
| Resolution <i>re</i> Constitution of a Central Jute Committee— Adopted, as amended | 341-347 |
| Resolution <i>re</i> Public borrowings in India and abroad— Negatived | 347-355 |
| Resolution <i>re</i> Deductions for purposes of income-tax assess- ment of legal practitioners' fees and court-fees incurred by an assessee for recovery of rent or loans—With- drawn | 355-350 |
| Resolution <i>re</i> Inquiry into the working of the Tata Iron and Steel Company—Withdrawn | 360-372 |
| Statement by the Leader of the House | 372 |
| Saturday, 28th March, 1931— | |
| Farewell Address of His Excellency the Viceroy to the Council of State and the Legislative Assembly | 373-374 |
| Questions and Answers | 375-380 |
| Short Notice Question | 380 |
| Statements laid on the Table | 380-394 |
| Messsages from His Excellency the Governor General | 394 |
| Indian Finance Bill—Laid on the Table | 395 |
| Motion for the election of two non-official Members to the Standing Committee for the Department of Education, Health and Lands—Adopted | 395-396 |
| Resolution <i>re</i> Regulation of the hours of work in commerce and offices, hotels, restaurants, etc.—Adopted | 396-397 |
| Election of three Members to the Standing Committee for Roads | 397 |

| | Pages. |
|---|---------|
| Monday, 30th March, 1931— | |
| Member Sworn | 399 |
| Bill passed by the Legislative Assembly laid on the Table ... | 399 |
| Indian Finance Bill—Considered and passed ... | 399-437 |
| Election of two Members to the Standing Committee of the Department of Education, Health and Lands ... | 437 |
| Statement of Business | 437 |
| Wednesday, 1st April, 1931— | |
| Member Sworn | 439 |
| Question and Answer | 439 |
| Message from the Legislative Assembly | 439 |
| Bills passed by the Legislative Assembly laid on the Table ... | 439 |
| Indian Factories (Amendment) Bill—Considered and passed ... | 442 |
| Thursday, 2nd April, 1931— | |
| Salt (Additional Import Duty) Bill—Considered and passed | 445-450 |
| Wheat (Import Duty) Bill—Considered and passed ... | 451-473 |

COUNCIL OF STATE.

Thursday, 12th February, 1931.

The Council met in the Council Chamber of the Council House at Eleven of the Clock, the Honourable the President in the Chair.

MEMBER SWORN :

The Honourable Mr. K. V. Rangaswamy Ayyangar (Madras : Non-Muham-
madan).

MOTION FOR THE ELECTION OF A MEMBER TO THE GOVERNING BODY OF THE IMPERIAL COUNCIL OF AGRICULTURAL RE- SEARCH.

THE HONOURABLE SIR FRANK NOYCE (Education, Health and Lands
Secretary) : Sir, I move :

“ That this Council do proceed to elect, in such manner as the Honourable the
President may direct, one Member to sit on the Governing Body of the Imperial
Council of Agricultural Research.”

The motion was adopted.

THE HONOURABLE THE PRESIDENT : In connection with that motion
I direct that nominations shall be received up till 11 o'clock on the morning
of the 20th February, or, if the 20th is a holiday, up till 11 o'clock on the
morning of the 21st February. If an election is necessary, I shall on that
day direct when it will be held and the manner according to which it will be
held.

INDIAN RESERVE FORCES (AMENDMENT) BILL.

HIS EXCELLENCY THE COMMANDER-IN-CHIEF : Sir, I move for
leave to introduce a Bill to amend the Indian Reserve Forces Act, 1888, for
certain purposes.

The motion was adopted.

HIS EXCELLENCY THE COMMANDER-IN-CHIEF : Sir, I introduce the
Bill.

NOMINATIONS FOR ELECTION TO THE STANDING COMMITTEE ON ROADS.

THE HONOURABLE THE PRESIDENT : In connection with the election of Members to serve on the Standing Committee on Roads, three Members have to be elected and the following Honourable Members have been nominated :—

The Honourable Saiyed Mohamed Padshah Sahib Bahadur.

The Honourable Mr. Ernest Miller.

The Honourable Mr. Mahmood Suhrawardy.

The Honourable Rai Bahadur Lala Ram Saran Das.

The Honourable Mr. Satyendra Chandra Ghose Moulik.

The Honourable Mr. Abu Abdullah Saiyid Hussain Imam.

The election of three Members out of those six Members who have been nominated will take place at the next meeting on the 17th of February, and I shall, if an election is then necessary, direct at that time how the election will be held.

STATEMENT OF BUSINESS.

THE HONOURABLE SIE BROJENDRA MITTER (Leader of the House) : Sir, with your permission I desire to make a statement as to the probable course of business for next week. As Honourable Members are aware, His Excellency the Governor General has appointed Tuesday, the 17th, for the presentation and Friday, the 20th, or Saturday, the 21st, if the 20th is a holiday, for the general discussion of the Railway Budget in this Chamber. After the presentation of the Budget, motions will be made for the consideration and passing of the Punjab Criminal Procedure Amendment (Supplementary) Bill, which was laid on the table of this Chamber on the 10th instant. Thereafter, subject to your approval, a motion will be made for the election of Members to serve on the Standing Committee on Emigration. Only if an election is necessary, the Council will then proceed to elect Members to sit on the Standing Committee on Roads. Wednesday, the 18th, will be devoted to non-official business ballotted for that day. I shall hope to make a further statement as to the course of Government business after the general discussion of the Railway Budget.

ELECTION OF TWO MEMBERS TO THE COURT OF THE DELHI UNIVERSITY.

THE HONOURABLE THE PRESIDENT : Before I adjourn the Council, I would remind the elected Members of the Council that they are now going to elect two of their number to serve on the Court of the Delhi University. Under section 18 of the Delhi University Act, No. VIII of 1922, the Court includes two persons elected by the elected Members of the Council of State from among their own number. They will therefore proceed to comply with that Statute after I have left the Chair.

The Council then adjourned till Eleven of the Clock on Tuesday, the 17th February, 1931.